

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.06.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

## For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 530 of 2020 <b>For Correction</b>	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg
2.	Comp. App. (AT) (Ins) No. 1425 of 2019 <b>Part Heard</b>	Ritu Rastogi, Resolution Professional Benlon India Ltd. Vs. Riyal Packers <b>With</b>	K. Datta	
3.	Comp. App. (AT) (Ins) No. 482 of 2020 <b>Part Heard</b>	Ritu Rastogi Resolution Professional, Benlon India Ltd. Vs. Riyal Packers	Meera Murali	
4.	Comp. App. (AT) (Ins) No. 515 of 2020 <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors. <b>With</b>	Soumya Dutta	
5.	Comp. App. (AT) (Ins) No. 516 of 2020 <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors.	Soumya Dutta	

11:00 AM

## For Hearing

6.	Comp. App. (AT) (Ins) No. 518 of 2020 <b>Part Heard</b>	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	
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**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	
<b>3.</b>	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	
<b>4.</b>	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	

**For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 274 of 2020	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd.	Apoorv Agarwal	Abhishek Anand-R1
<b>6.</b>	Comp. App. (AT) (Ins) No. 291 of 2020	Nitin Sharma Vs. Gain Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**